

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &
IA No.378 of 2013**

Dated : 22nd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Ors Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. P.C.Sen
Mr. Rutwik Panda for R-1**

ORDER

As agreed by the parties, post the matter for further hearing on

21st July, 2014 at 12.00 P.M.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

hcj/kt